

IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'A' BENCH, KOLKATA

(Before Sri J. Sudhakar Reddy, Accountant Member & Sri S.S. Viswanethra Ravi, Judicial Member)

CORRIGEMDUM

In r/o

I.T.A No. 720/Kol/2017
Assessment Year: 2010-11

&

I.T.A No. 721/Kol/2017
Assessment Year: 2011-12

Dr. Murari Mohan Kolay.....**Appellant**
114/4/1A, Tollygugne Road
Kalighat
Kolkata - 700 026
[PAN : AFRPK 1976 K]

Income Tax Officer, Ward-22(3), Kolkata.....**Respondent**

Date of order : April 26th, 2019

ORDER

Per J. Sudhakar Reddy, AM :-

The assessee filed a letter dt. 23rd April, 2019, requesting rectification of a mistake apparent on record in the order of this Tribunal dt. 12/12/2018, wherein the first paragraph of the order reads as follows:-

"Both these appeals filed by the assessee are directed against the identical orders of the Learned Commissioner of Income Tax (Appeals)-6, Kolkata, (hereinafter the "ld.CIT(A)"), passed u/s. 250 of the Income Tax Act, 1961 (the 'Act'), dt. 07/03/2017, for the Assessment Year 2010-11 & 2011-12."

After perusing the records we rectify the first paragraph of the order of this Tribunal and the same shall henceforth be read as under:-

"Both these appeals filed by the assessee are directed against the identical orders of the Learned Commissioner of Income Tax (Appeals)-6, Kolkata, (hereinafter the "ld.CIT(A)"), passed u/s. 250 of the Income Tax Act, 1961 (the 'Act'), dt. 17/03/2017, for the Assessment Year 2010-11 & dt. 20/03/2017 for the Assessment Year 2011-12."

Ordered Accordingly.

Kolkata, the 26th day of April, 2019.

Sd/-

[S.S.Viswanethra Ravi]
Judicial Member

Dated : 26.04.2019
{SC SPS}

Sd/-

[J. Sudhakar Reddy]
Accountant Member

Copy of the order forwarded to:

- 1. Dr. Murari Mohan Kolay**
114/4/1A, Tollygugne Road
Kalighat
Kolkata - 700 026
- 2. Income Tax Officer, Ward-22(3), Kolkata**
3. CIT(A)-
4. CIT- ,
5. CIT(DR), Kolkata Benches, Kolkata.

True copy
By order

Assistant Registrar
ITAT, Kolkata Benches